NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI DAILY CAUSE LIST DATED 24.10.2019 (THURSDAY) <u>COURT III</u> <u>10:30 AM</u>

In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial) & Hon'ble Mr. Balvinder Singh, Member (Technical).

For Hearing (Part Heard)

S. No.	Case No.	Name of the parties	Counsel for	Counsel for
			Appellants	Respondents
1.	Comp. App. (AT) No. 37 of 2019	Arpit Agarwal Vs. Skytech Constructions Pvt Ltd & Ors.	Arpit Agarwal	Anubhav Gupta

After the above

In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial), Hon'ble Mr. Balvinder Singh, Member (Technical) and Hon'ble Mr. Ashok Kumar Mishra, Member (Technical).

For Hearing

S. No.	Case No.	Name of the parties	Counsel for	Counsel for
			Appellants	Respondents
1.	Comp. App. (AT) No. 104 of 2019	Bharat Raut & Ors. Vs. Madhu Silica Pvt Ltd & Ors.	Aaditya A.Pande	Saurabh Kalia- R1&7

12:00 Noon

For Hearing

2.	Comp. App. (AT)	Dhan Share Trading Ltd.	Vinay Shukla	Anil Yadav	
	No. 08 of 2019	Vs.			
		Registrar of Companies, Mumbai			

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